

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 106 OF 2018 & IA Nos. 513 OF 2018 & 32 of 2019,**  
**APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018**  
**APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018**  
**APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018**  
**APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018**  
**APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018**

**Dated : 15<sup>th</sup> February, 2019**

**APPEAL NO. 106 OF 2018 & IA Nos. 513 OF 2018 & 32 of 2019**

**In the matter of**

**Sai Wardha Power Generation Ltd. ....**

**Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ....**

**Respondent(s)**

**APPEAL NO. 136 OF 2018 & IA No. 625 OF 2018**

**In the matter of**

**Viraj Profiles Ltd. ....**

**Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ....**

**Respondent(s)**

**APPEAL NO. 150 OF 2018 & IA No. 674 OF 2018**

**In the matter of**

**Lupin Limited ....**

**Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ....**

**Respondent(s)**

**APPEAL NO. 146 OF 2018 & IA No. 662 OF 2018**

**In the matter of**

**Cosmo Films Limited ....**

**Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ....**

**Respondent(s)**

**APPEAL NO. 147 OF 2018 & IA No. 666 OF 2018**

**In the matter of**

**M/s Mahalaxmi TMT Pvt. Ltd. ....**

**Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. ....**

**Respondent(s)**

**APPEAL NO. 152 OF 2018 & IA No. 702 OF 2018**

**In the matter of**

**M/s R.L. Steels & Energy Pvt. Ltd. ....**

**Appellant(s)**

**Vs.**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter for hearing on **03.04.2019**.

Court Master/PS

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